

High Court of Karnataka,  
Bengaluru,  
Dated:27<sup>th</sup> September 2022

**NOTIFICATION NO. HCKB - 167 / 2022**

In modification of earlier Notification No. HCKB -144/2022 dated 18<sup>th</sup> August 2022, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from 10<sup>th</sup> October 2022 are arranged as mentioned below:

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>	<b>Court Hall No.</b>
1	Hon'ble The Acting Chief Justice	1
2	Hon'ble Mrs. Justice K.S.Mudagal	2
3	Hon'ble Mr. Justice R.Devdas	3
4	Hon'ble Mr. Justice Mohammad Nawaz	4
5	Hon'ble Mr. Justice Sachin Shankar Magadum	5
6	Hon'ble Mr. Justice Pradeep Singh Yerur	6
7	Hon'ble Mr. Justice Anil B. Katti	7

**By Order of Hon'ble The Acting Chief Justice**

**Sd/-**

**(K.S.Bharath Kumar)  
Registrar (Judicial) I/c**

**Date: 27.09.2022**

**HIGH COURT OF KARNATAKA KALABURAGI BENCH**

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES  
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS  
WITH EFFECT FROM MONDAY THE 10<sup>TH</sup> OCTOBER 2022**

**Priority will be given to old cases**

**PART A**

<b>SL. NO.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>REMARKS</b>
<b>1</b>	<p><b>Hon'ble Mrs. Justice K.S.Mudagal &amp; Hon'ble Mr. Justice Anil B. Katti</b></p> <p>All Division Bench matters</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center"><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>2</b>	<p><b>Hon'ble Mr. Justice R.Devdas</b></p> <p>All Category of Writ matters</p> <p>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center"><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>3</b>	<p><b>Hon'ble Mr. Justice Mohammad Nawaz</b></p> <p>All Category of Criminal matters</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center"><b>Physical hearing / Video Conferencing (optional)</b></p>

4	<p><b>Hon'ble Mr. Justice Sachin Shankar Magadum</b></p> <p>All Category of Civil matters (except MFAs)  - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
5	<p><b>Hon'ble Mr. Justice Pradeep Singh Yerur</b></p> <p>Miscellaneous First Appeals  - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

**PART B**

**HIGH COURT OF KARNATAKA  
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN  
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>
1	<p><b>Hon'ble Mrs. Justice K.S.Mudagal</b></p> <p>Criminal Revision Petitions</p>
2	<p><b>Hon'ble Mr. Justice Anil B. Katti</b></p> <p>Criminal Appeals</p>

**NOTES:**

1. **Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3<sup>rd</sup> February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
  - a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
  - b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
  - c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Acting Chief Justice and in case Hon'ble the Acting Chief Justice is not available, the next Senior most Judge available.
4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

**By Order of Hon'ble The Acting Chief Justice**

**Sd/-**

**(K.S.Bharath Kumar)  
Registrar (Judicial) I/c**

**Date: 27.09.2022**

ADVANCE LIST  
HIGH COURT OF KARNATAKA, KALABURAGI BENCH  
CRIMINAL APPEAL (DB) CONVICTION  
(CUSTODY MATTERS) - FOR FINAL HEARING

Sl. No.	Case No.	Date of Arrest in Lower Court	Adv. for Appellant Sri./Smt.	Adv. for Respondent Sri./Smt.
1	200173/2017 & Connt. matter	17/01/2014	Sanjay A. Kulkarni	Addl.SPP
2.	200147/2016	29/03/2014	Chaitanaya Kumar C.M	Addl.SPP
3.	200018/2017	02/10/2014	Biradar Veerangouda	Addl.SPP
4.	200033/2019	07/10/2014	Nandkishore Boob	Addl.SPP
5.	200174/2017	14/11/2014	Sanjay A. Kulkarni	Addl.SPP
6.	200053/2020	24/01/2015	B.C. Jaka	Addl.SPP
7	200020/2018	13/03/2015	S.S. Aspalli	Addl.SPP
8	200088/2018	19/06/2015	R.S. Lagali	Addl.SPP
9	200163/2017	06/07/2015	Ishwaraj S. Chowdapur	Addl.SPP
10	200029/2017	08/07/2015	R.S. Lagali	Addl.SPP
11	200025/2017 & Conn. matter	09/07/2015	R.S. Lagali	Addl.SPP
12	200160/2017	10/08/2015	Biradar Veerangaouda	Addl.SPP

13	200007/2020	13/10/2015	Rajesh Doddamani	Addl.SPP
14	200075/2019	25/10/2015	Ashok B. Mulage	Addl.SPP
15	200127/2018	31/10/2015	B.C. Jaka	Addl.SPP
16	200071/2020	25/12/2015	B.C. Jaka	Addl.SPP
17	200086/2019	13/01/2016	Biradar Veeranagouda	Addl.SPP
18	200154/2017	21/01/2016	Nandkishore Boob	Addl.SPP
19	200127/2019	30/01/2016	B.C. Jaka	Addl. SPP
20	200044/2018	01/02/2016	Shivashankar H. Mannur	Addl.SPP
21	200102/2018	26/03/2016	B.C. Jaka	Addl.SPP
22	200089/2018	07/04/2016	Mahanthesh H. Desai	Addl.SPP
23	200134/2018	09/04/2016	R. Kotwal	Addl.SPP
24	200096/2017	05/05/2016	Ganesh Naik	Addl.SPP
25	200109/2019 & conn. matter	04/07/2016	Chaitanaya Kumar CM	Addl.SPP
26	200133/2017 & Conn. matter	08/07/2016	Shivanand V. Pattanshetti	Addl.SPP
27	200104/2017	23/08/2016	S.H.Mannur	Addl.SPP
28	200150/2019	23/08/2016	KorwarRajkumar	Addl.SPP

29	200091/2019	23/08/2016	B.V.Pinto & Patil Shantabai Subash	Addl.SPP
30	200083/2018	11/10/2016	Rajesh Doddamani	Addl.SPP
31	200004/2019	19/10/2016	R.S. Lagali	Addl.SPP
32	200185/2016	20/11/2016	Sachin M. Mahajan	Addl.SPP
33	200016/2020	27/12/2016	R.S. Lagali	Addl.SPP
34	200152/2018	03/01/2017	Ustad Sadat Hussain	Addl.SPP
35	200144/2018	04/01/2017	Ishwar raj Chowdapur	Addl.SPP
36	200006/2021	30/01/2017	Nandkishore Boob	Addl.SPP
37	200022/2018	18/04/2017	Ishwar raj Chowdapur	Addl.SPP
38	200128/2019	18/04/2017	Shivakumar H. Manur	Addl.SPP
39	200050/2019	02/06/2017	Baburao Mangane & Ashok B. Mulage	Addl.SPP
40	200080/2019	13/07/2017	Iswar raj Chowdapur	Addl.SPP
41	200125/2018	14/07/2017	Shivashankar H. Mannur	Addl.SPP

42	200135/2018	25/11/2017	B.S. Nasi	Addl.SPP
43	200124/2020	21/12/2017	B.S. Nasi	Addl.SPP
44	200054/2020	31/12/2017	B.S.Nasi	Addl.SPP
45	200058/2020	08/01/2018	Nandkishore Boob	Addl.SPP
46	200042/2019	25/09/2018	B.C. Jaka	Addl.SPP
47	200005/2019	17/10/2018	Hema L.K.	Addl.SPP
48	200078/2019	07/11/2018	Suresh C. Tengli	Addl.SPP
49	200020/2019	11/12/2018	Vishal Pratap Singh	Addl.SPP
50	200093/2019	08/01/2019	Nandkishore Boob	Addl.SPP
51	200044/2019	08/01/2019	Ustad Satad Hussain	Addl.SPP
52	200018/2020	08/01/2019	S.H. Mannur	Addl.SPP
53	200111/2020	31/01/2019	Ustad Sadat Hussain	Addl.SPP
54	200072/2019	14/02/2019	B.S. Nasi	Addl.SPP
55	200071/2019	16/03/2019	Sanjay A. Kulkarni	Addl. SPP
56	200076/2020	16/05/2019	Biradar Veeranagouda	Addl.SPP



57	200101/2019	04/07/2019	Mahantesh Patil	Addl.SPP
58	200134/2019	17/10/2019	Baburao Mangane & Ashok B. Mulage	Addl.SPP
59	200014/2020	20/11/2019	S.B. Sangalgi	Addl.SPP
60	200084/2020	06/02/2020	B.C. Jaka	Addl.SPP
61	200050/2020	10/02/2020	R.S. Lagali	Addl.SPP
62	200123/2020	09/03/2020	Raja Venkatappa Naik	Addl.SPP
63	200069/2020 C/W Crl.R.C.200001/2020	13/03/2020	Rajesh G. Doddamani	Addl. SPP
64	200090/2020	07/07/2020	J.K. Bukka	Addl.SPP
65	200021/2021	20/11/2020	Ishwaraj Chowdapur	Addl. SPP

**ADVANCE LIST**  
**HIGH COURT OF KARNATAKA, KALABURAGI BENCH**  
**CRIMINAL APPEALS DIVISION BENCH (AQUITTAL)**  
**FOR FINAL HEARING**

Sl.No.	Case No.	Sub Type	Adv. for Appellant	Adv. for Respondent
01.	3585/2012	A	Addl. SPP	Arunkumar Amar gundappa
02.	3628/2012	A	Addl. SPP	Respondents served
03.	3653/2012	A	Sanganabasava B. Patil	Addl. SPP
04.	3503/2013	A	Addl. SPP	Respondens served
05.	3522/2013	A	Addl. SPP	R-1 to R-4 Served
06.	3523/2013	A	Addl. SPP	B.K. Hiremath
07.	3541/2013	A	Addl. SPP	Syed Habeeb
08.	3560/2013	A	Ratna N. Shivayogi Math	K.D. Bhatnoor
09.	3574/2013	A	Subhash Mallapur	Baburao Mangane
10.	3585/2013	A	Mahantesh S. Desai	V.S. Patil
11.	3616/2013	A	Addl. SPP	Avinash Uplaonkar
12.	200015/2014	A	Addl. SPP	Baburao Mangane
13.	200016/2014	A	Baburao Mangane	Nandkishor Boob
14.	200035/2014	A	Addl. SPP	Baburao Mangane
15.	200047/2014	A	Addl. SPP	Respondents served
16.	200053/2014	A	K.M. Ghate	Addl. SPP
17.	200058/2014	A	Addl. SPP	Suresh C. Tengli
18.	200074/2014	A	Addl. SPP	J. Augustin

19.	200077/2014	A	Shivanand V. Pattanshetty	Avinash Uplaonkar
20.	200078/2014	A	Addl. SPP	M.M. Allur
21.	200087/2014	A	Addl. SPP	Respondent Served
22.	200093/2014	A	Addl. SPP	Avinash Uplaonkar
23.	200100/2014	A	Addl. SPP	Nandkishor Boob
24.	200110/2014	A	Addl. SPP	Shranabasappa K. Babshetty
25.	200111/2014	A	Addl. SPP	Respondent Served
26.	200125/2014	A	Addl. SPP	Anilkumar Navadagi
27.	200005/2015	A	Addl. SPP	Ustad Sadat Hussin
28.	200006/2015	A	Addl. SPP	Santosh Patil
29.	200019/2015	A	Addl. SPP	R.S. Lagali
30.	200025/2015	A	Addl. SPP	Avinash Uplaonkar
31.	200029/2015	A	Addl. SPP	Respondent Served
32.	200033/2015	A	Addl. SPP	R.S. Lagali
33.	200034/2015	A	Addl. SPP	Ustad Sadat Hussin
34.	200035/2015	A	Manur Ashok kumar	Hema L.K. R-1, Addl. SPP R-2
35.	200045/2015	A	Addl. SPP	Respondent Served
36.	200047/2015	A	Addl. SPP	Avinash Uplaonkar
37.	200054/2015	A	Addl. SPP	Ravi patil
38.	200061/2015	A	Addl. SPP	Nandkishor Boob
39.	200063/2015	A	Addl. SPP	Respondent Served
40.	200064/2015	A	Addl. SPP	Chaitanykumar C.M.
41.	200069/2015	A	Addl. SPP	Chaitanykumar C.M.
42.	200083/2015	A	Addl. SPP	Sanjay A. Patil

43.	200093/2015	A	Addl. SPP	Banni Subhashchandra
44.	200094/2015	A	Addl. SPP	Sanjay A. Patil
45.	200097/2015	A	Addl. SPP	Shivanand patil
46.	200099/2015	A	Addl. SPP	Chaitanykumar C.M.
47.	200034/2016	A	Addl. SPP	Respondent Served
48.	200049/2016	A	Addl. SPP	Ashok B. Mulagi
49.	200053/2016	A	Addl. SPP	Ustad Sadat Hussin
50.	200054/2016	A	Addl. SPP	Ashok B. Mulagi
51.	200064/2016	A	J. Augustin	Addl. SPP
52.	200066/2016	A	K.M. Ghate	Addl. SPP
53.	200078/2016	A	Biradar Erangouda	Addl. SPP
54.	200080/2016	A	Addl. SPP	S.S. Kumman
55.	200084/2016	A	Addl. SPP	Respondent Served
56.	200104/2016	A	Addl. SPP	Ishwaraj S. Chowdapur
57.	200105/2016	A	Addl. SPP	Respondent Served
58.	200106/2016	A	Addl. SPP	Nandkishor Boob
59.	200107/2016	A	Addl. SPP	Ashok B. Mulagi
60.	200114/2016	A	Addl. SPP	Hema L.K.
61.	200117/2016	A	Addl. SPP	Respondent Served
62.	200119/2016	A	Addl. SPP	Respondent Served
63.	200126/2016	A	Addl. SPP	Nandkishor Boob
64.	200127/2016	A	Addl. SPP	Nandkishor Boob
65.	200134/2016	A	Addl. SPP	Respondent Served
66.	200148/2016	A	Addl. SPP	Ramachandra K.

67.	200149/2016	A	Addl. SPP	Mahadev S.Patil
68.	200162/2016	A	Shivakumar Mali Patil	Addl. SPP
69.	200164/2016	A	Addl. SPP	J. Augustin
70.	200166/2016	A	Addl. SPP	Sanjay A. Patil
71.	200167/2016	A	Addl. SPP	Chaitanyakumar C.M.
72.	200171/2016	A	Shivakumar Mali Patil	Addl. SPP
73.	200179/2016	A	Addl. SPP	Ustad Sadat Hussin
74.	200024/2017	A	Addl. SPP	R.S.Lagali
75.	200036/2017	A	Addl. SPP	Shivanand V. Patanshetti
76.	200055/2017	A	Addl. SPP	Ishwaraj S. Chowdapur
77.	200057/2017	A	Addl. SPP	Shivanand Patil
78.	200058/2017	A	Addl. SPP	Shivanand V. Patanshetti
79.	200073/2017	A	B.K. Hiremath	Addl. SPP
80.	200080/2017	A	Addl. SPP	Banni Subhashchandra
81.	200086/2017	A	Addl. SPP	Sanjay Patil
82.	200102/2017	A	Addl. SPP	Respondent Served
83.	200109/2017	A	Addl. SPP	Ganesh Naik
84.	200118/2017	A	Addl. SPP	Mahantesh Desai
85.	200131/2017	A	Shivasharan Reddy	Addl. SPP
86.	200140/2017	A	Shivanand V. Patanshetti	Ishwaraj S. Chowdapur
87.	200149/2017	A	Addl. SPP	J. Augustin
88.	200152/2017	A	Addl. SPP	Respondent Served

89.	200171/2017	A	Sanganbasava B Patil	Addl. SPP
90.	200007/2018	A	Addl. SPP	Shivanand V. Patanshetti
91.	200008/2018	A	Addl. SPP	Respondent Served
92.	200009/2018	A	Addl. SPP	Nandkishor Boob
93.	200013/2018	A	Addl. SPP	Respondent Served
94.	200014/2018	A	Addl. SPP	B.B.Pinto
95.	200015/2018	A	Addl. SPP	Asadulla
96.	200017/2018	A	Amithkumar Deshpande	Addl. SPP
97.	200026/2018	A	Basavaraj Kareddy	Mahantesh Desai
98.	200029/2018	A	G.G.Chagashetty	Shivanand Pattanashetti
99.	200034/2018	A	Addl.SPP	Sajanay Kulkarni
100.	200036/2018	A	Anilkumar Navadagi	Addl.SPP

<b>ADVANCE LIST -RFA (DB)</b>			
<b>HIGH COURT OF KARNATAKA, KALABURAGI BENCH</b>			
<b>STATEMENT OF RFA FINAL HEARING (DB)</b>			
<b>Sl.No.</b>	<b>CASE No &amp; YEAR</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	RFA-5018/2010	NADAGOUDA	MANVENDRA REDDY
2	RFA-6006/2012	J.AUGUSTIN	CHAITANYAKUMAR C.M.
3	RFA-6043/2012	R.S.SIDDAPURAK	GURURAJ RAO KAKKERI
4	RFA-200006/2014	UMESH V MAMADAPUR	R1-GULAPPA SD
5	RFA-200012/2014	SANGANABASAVA B.PATIL	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
6	RFA-200037/2014	B.D.HANGARKI	MAHANTESH H. DESAI
7	RFA-200045/2014	MAHANTESH PATIL	BASAVARAJ S.
8	RFA-200048/2014	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	S K BABSHETTY & UMADEVI S B
9	RFA-200056/2014	HARSHAVARDHAN R MALIPATIL	GANESH S. KALABURGI
10	RFA-200069/2014	AJAYKUMAR A.K.	BAPUGOUDA SIDDAPPA
11	RFA-200070/2014	BASAVARAJ KAREDDY	MAHANTESH PATIL
12	RFA-200005/2015	CHAITANYAKUMAR C.M.	SHARADA PATIL
13	RFA-200013/2015	S G MATH	R1-HEMAVATHI PATIL SD
14	RFA-200014/2015	GURURAJ RAO KAKKERI	D.P.AMBEKAR
15	RFA-200020/2015	PATIL SHRINIVAS BASAVANTRAO	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)

16	RFA-200023/2015	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	SHRINIVAS B APTIL
17	RFA-200026/2015	KRUPA SAGAR PATIL	S R TEJAS (NOC)
18	RFA-200032/2015	B D HANGARKI & S B HANGARKI	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
19	RFA-200037/2015	R S SIDHAPURKER	GURURAJ RAO KAKKERI
20	RFA-200047/2015	AJAY KUMAR A K	UMESH V MAMADAPUR
21	RFA-200070/2015	BIRADAR VEERANAGOUDA	AJAYKUMAR A K
22	RFA-200081/2015	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	SRINIVAS B.PATIL FOR R1
23	RFA-200084/2015	R S SIDHAPURKAR	SANJEEV KUMAR C PATIL FOR R1
24	RFA-200009/2016	NARENDRA M. REDDY	GURURAJRAO KAKKERI
25	RFA-200046/2016	HEMA L KULAKARNI &	R1-OMPRAKASH SD
26	RFA-200073/2016	NARENDRA M. REDDY	VEERANAGOUDA
27	RFA-200080/2016	SRINIVAS S. SIDHAPURKAR	GURURAJRAO KAKKERI
28	RFA-200087/2016	SRINIVAS B. PATIL	KOUJALAGI C.L.
29	RFA-200088/2016	PATIL SHRINIVAS BASAVANTRAO	KRUPA SAGAR PATIL
30	RFA-200091/2016	AJAYKUMAR A.K.	VINAYAK APTE FOR R1
31	RFA-200003/2017	RATNA N SHIVAYOGIMATH	NARESH V KULKARNI
32	RFA-200004/2017	VINAYAK APTE	ASHOK R.KALYANSHETTY
33	RFA-200006/2017	B.D.HANGARKI	SHIVANAND PATIL



34	RFA-200009/2017	DEEPAK VISHNU BARAD	SHIVANAND PATIL FOR R1
35	RFA-200011/2017	HEMA L KULAKARNI	VIKRAM VIJAYAKUMAR
36	RFA-200021/2017	AJAYKUMAR A.K.	R J BHUSARE FOR R1
37	RFA-200023/2017	SHIVANAND PATIL	SACHIN M. MAHAJAN
38	RFA-200029/2017	BASAVARAJ KAREDDY	AJAYAKUMAR A.K.
39	RFA-200030/2017	SHIVANAND PATIL	B.K.HIREMATH
40	RFA-200035/2017	JIDAGE KAILASH C	BASAVARAJ KAREDDY
41	RFA-200037/2017	B D HANGARKI, J B HANGARKI	VINAYAK APTE FOR FOR R1 TO R3
42	RFA-200041/2017	AJAYAKUMAR A.K.	KRUPA SAGAR PATIL
43	RFA-200042/2017	AJAYKUMAR A.K.	RESPONDENT SERVED
44	RFA-200043/2017	AJAYKUMAR A.K.	K.RAVINDRA
45	RFA-200045/2017	SHARANABASAPPA M PATIL	GOVT ADVOCATE FOR R1
46	RFA-200046/2017	G S BIRADAR & V G BIRADAR	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
47	RFA-200056/2017	G G CHAGASHETTI,	K D BHANTANUR FOR C/R1
48	RFA-200071/2017	SHIVAKUMAR KALLOOR	K.M.GHATE
49	RFA-200074/2017	AJAYKUMAR A.K.	DEEPAK V. BARAD
50	RFA-200080/2017	R.J.BHUSARE	KRUPA SAGAR PATIL
51	RFA-200084/2017	VIRANAGOUDA MALIPATIL	S.S.ASPALLI
52	RFA-200090/2017	AJYAKUMAR A.K.	HEMA L.K

53	RFA-200112/2017	V.M.BIRADAR	D.P.AMBEKAR
54	RFA-200119/2017	ASHOK PATIL	R.J.BHUSARE
55	RFA-200122/2017	D.P.AMBEKAR	SYED MASTAN
56	RFA-200126/2017	RAVI B. PATIL	R.S.SIDHAPURKAR
57	RFA-200129/2017	AJAYKUMAR A.K.	SACHIN M. MAHAJAN
58	RFA-200130/2017	SHARANABASAPPA M.PATIL	GANESH S. KALABURGI
59	RFA-200145/2017	SIDDALING PATIL	KRUPASAGAR PATIL
60	RFA-200008/2018	R.S.SIDDAPURAK	MAHANTESH PATIL
61	RFA-200015/2018	BASAVARAJ KAREDDY	RATNA N. SHIVAYOGIMATH
62	RFA-200024/2018	AMARESH S. ROJA	H.R.MALIPATIL
63	RFA-200032/2018	K.M.GHATE	SHIVANAD PATIL
64	RFA-200033/2018	SHIVANAND PATIL	G.B.YADAV
65	RFA-200040/2018	KRUPA SAGAR PATIL	SHIVKUMAR R. TENGLI
66	RFA-200058/2018	AJAYKUMAR A.K.	ANILKUMAR CHAVAN
67	RFA-200062/2018	M.J.INAMDAR	AJAYKUMAR A.K.
68	RFA-200068/2018	SHIVANAND PATIL	SACHIN M. MAHAJAN
69	RFA-200070/2018	SHIVAKUMAR KALLOOR	H.R.MALIPATIL
70	RFA-200071/2018	ARUN CHOWDAKAR	GANESH S. KALABURGI

71	RFA-200077/2018	AJAYKUMAR A.K.	DEEPAK V. BARAD
72	RFA-200085/2018	SRINIVAS B. PATIL	M.S.INAMADAR
73	RFA-200088/2018	I.R.BIRADAR	SHIVAKUMAR MALIPATIL
74	RFA-200101/2018	R.S.SIDDAPURAK	MANVENDRA REDDY
75	RFA-200106/2018	S.K.BABSHETTY	R..V.NADAGOUDA
76	RFA-200107/2018	HANAMANTHRAYA SINDOL	DEEPAK V. BARAD
77	RFA-200114/2018	S.S.HALALLI	SHANKARGOUDA M.
78	RFA-200126/2018	S.K.BABSHETTY	M.S.NARONI
79	RFA-200142/2018	VINAYAK APTE	SRINIVAS B.PATIL
80	RFA-200155/2018	SANJEEVKUMAR C PATIL	D.P.AMBEKAR
81	RFA-200008/2019	V.K.NAYAK	SACHIN M. MAHAJAN
82	RFA-200175/2019	I.R.BIRADAR	SHIVANAND PATIL
83	RFA-200186/2019	SUNILKUMAR P.BANGARI	LAXMAN C.KULKARNI
84	RFA-200027/2020	D.P.AMBEKAR	GOVERNMENT ADVOCATE
85	RFA-200089/2020	S.S.SAJJANSHETTY	VINAYAKAPTE
86	RFA-200007/2021	SHIVANAND PATIL	VEERANAGOUDA MALIPATIL
87	RFA-200036/2021	AMARESH S. ROJA	B.D.HANGARAKI

<b>ADVANCE LIST -RFA (SJ)</b>			
<b>HIGH COURT OF KARNATAKA, KALABURAGI BENCH</b>			
<b>STATEMENT OF RFA FINAL HEARING (SJ)</b>			
<b>Sl.No.</b>	<b>CASE No &amp; YEAR</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	RFA-6043/2013	GURURAJ RAO KAKKERI	SHIVANAND PATIL
2	RFA-6067/2013	SHOBHA S.	D.P. AMBEKAR, ADV. FOR R-1 AND R-2, NITESH PADIYA FOR R-3
3	RFA-200019/2014	KRUPASAGAR PATIL	RAVI B. PATIL
4	RFA-200044/2014	PRAVEEN KUMAR RAIKOTE	S.S. SAJJANSHETTY
5	RFA-200055/2014	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	V.S. PATIL AND VIKRAM VIJAYKUMAR
6	RFA-200057/2014	VINAYAK APTE	S.S.SAJJANSHETTY
7	RFA-200077/2014	HULEPPA HEROOR	JS.BIRADAR
8	RFA-200073/2015	GANESH S.KALABURAGI	BIRADAR VEERANGOUDA
9	RFA-200074/2015	GANESH S.KALABURAGI	J.K.PURANIK
10	RFA-200051/2016	D.P AMBEKAR	KRUPA SAGAR PATIL
11	RFA-200070/2016	BABURO MANGANI	CHAITANYAKUMAR
12	RFA-200019/2017	D.P AMBEKAR	N.B.DIWANJI
13	RFA-200048/2017	CHAITANYA KUMAR C.M.	SHARANABASAPPA K.BABSHETTY
14	RFA-200053/2017	ARUNKUMAR AMARGUNDAPP	S.S.I QUADRI AND A.M.NAGARAL
15	RFA-200063/2017	SHIVAYOGIMATH ASSOCIATION	AJAYKUMAR A.K.

16	RFA-200077/2017	A. VIJAYKUMAR	DEEPAK V. BARAD
17	RFA-200109/2017 C/W 200069/2017	S.S. MAMADAPUR	R.S. SIDDAPURKAR
18	RFA-200121/2017	H.R.MALIPATIL	A. VIJAYKUMAR
19	RFA-200134/2017	B. BHIMASHANKAR	A. VIJAYKUMAR
20	RFA-200135/2017	RAVINDRA REDDY	SHIVAKUMAR KALLOOR
21	RFA-200136/2017	SHIVANAND PATIL	AMIT KUMAR DESHPANDE ADV. FOR R-1 (DESIGNATED AS SENIOR COUNSEL) SRI. P.S.MALIPATIL ADVOCATE OF R-2
22	RFA-200030/2018	BASAVARAJ KAREDDY	KRUPA SAGAR PATIL
23	RFA-200037/2018	COURT NOTICE SERVED	BASAVARAJ KAREDDY
24	RFA-200039/2018	RAVI B. PATIL	A.M. NAGRAL AND AMRISH S. ROJA
25	RFA-200083/2018	B.D.HANGARKI	BIRADAR VEERANGOUDA
26	RFA-200108/2018	VINAYAK APTE	S.S.MAMADAPUR
27	RFA-200125/2018	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	CHAITANYAKUMAR
28	RFA-200188/2018	V.K. NAYAK	SACHIN M. MAHAJAN
29	RFA-200162/2018	G.G. CHAGSHETTY	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)
30	RFA-200009/2019	A.M. BIRADAR	G.G. CHAGSHETTI, VEERANI NANDI AND L.T. PUJARI
31	RFA-200159/2019	K.M.GHATE	RAVI B. PATIL
32	RFA-200005/2022	SANJEEVKUMAR C. PATIL	G.S.BIRADAR

**ADVANCE LIST - RSA****HIGH COURT OF KARNATAKA, KALABURAGI BENCH****STATEMENT OF RSA FINAL HEARING**

<b>SI.No.</b>	<b>CASE No. &amp; YEAR</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	RSA-565/2007C/W RSA-200006/2017	SHIVANAND PATIL	D.P.AMBEKAR
2	RSA-753/2007	R.S.SIDDAPURKAR	HEMA L.K.
3	RSA-1428/2007	GANESH S.KALBURAGI	AJAYKUMAR A.K
4	RSA-2210/2007	S.S.MAMADAPUR	G.G.CHAGASHETTY
5	RSA-2731/2007	G.S.BIRADAR	GOVT. ADVOCATE
6	RSA-2573/2007	CHAITANYAKUMAR C.M	D.P.AMBEKAR
7	RSA-2210/2007	ASHOK R.KALYANSHETTY	G.G.CHAGASHETTY
8	RSA-3083/2007	BASAVARAJ KAREDDY	S.M.CHANDRASHEKAR
9	RSA-25/2008	B.C.JAKA	ASHOK PATIL
10	RSA-320/2008 C/W RSA-321/2008	AJAYKUMAR A.K.	MANVENDRA REDDY,
11	RSA-409/2008	MANVENDRA REDDY	RAVI B. PATIL
12	RSA-467/2008	CHAITANYAKUMAR C.M	MANVENDRA REDDY,
13	RSA-548/2008	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	RESPONDENT SERVED
14	RSA-563/2008	RAHUL R. ASTURE	AJAYKUMAR A.K
15	RSA-765/2008	AJAYKUMAR A.K.	SACHIN M. MAHAJAN
16	RSA-1040/2008	PRAKASH R.KULKARNI	AJAYKUMAR A.K
17	RSA-1065/2008	D.P.AMBEKAR	G.G.CHAGASHETTY
18	RSA-1072/2008	R.J.BHUSARE	S.B.HEBBALLI

19	RSA-1162/2008 C/W RSA-7135/2012	B.D.HANGARKI	VIKRAM VIJAYAKUMAR
20	RSA-1342/2008	R.J.BHUSARE	SANJAY KULKARNI
21	RSA-1352/2008	SHIVAKUMAR KALLOOR	SACHIN M. MAHAJAN
22	RSA-1435/2008	B.D.HANGARKI	G.B.YADAV
23	RSA-1514/2008 C/W RSA-1530/2008 RSA-1532/2008	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	RAVI B. PATIL
24	RSA-1636/2008	RATNA N.SHIVAYOGIMATH	RESPONDENT SERVED
25	RSA-2337/2008 C/W RSA-7224/2009	ASHOK PATIL	RESPONDENT SERVED
26	RSA-7018/2008	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	VILAS RAO MORE
27	RSA-7027/2008	H.R.MALIPATIL	GANESH S.KALBURAGI
28	RSA-7034/2008	SANJAY A PATIL	CHAITANYAKUMAR C.M.
29	RSA-7054/2008	SOMANATH REDDY	S.S.KUMMAN
30	RSA-7070/2008	G.G.CHAGASHETTI	RESPONDENT SERVED
31	RSA-7096/2008	AMARESH S. ROJA	ASHOK PATIL
32	RSA-7106/2008	J.AUGUSTIN	CHAITANYAKUMAR C.M.
33	RSA-7110/2008	R.S.SIDDAPURKAR	SHIVAKUMAR KALLOOR
34	RSA-7118/2008	NARESH V. KULKARNI	M.B.BIRADAR
35	RSA-7138/2008	UMESH V MAMADAPUR	HARSHAVARDHAN R MALIPATIL
36	RSA-7139/2008	SHIVAKUMAR KALLOOR	R.SBHARSHETTY
37	RSA-7002/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	SANJEEV KUMAR C PATIL
38	RSA-7004/2009	B.D.HANGARKI	R.S.SIDDAPURKAR

39	RSA-7009/2009	HEMA L.K	AJAYKUMAR A.K
40	RSA-7012/2009	SHIVAKUMAR KALLOOR	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
41	RSA-7013/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	B.D.HANGARKI
42	RSA-7015/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	B.D.HANGARKI
43	RSA-7023/2009	R.A.PATIL	P.S.MALIPATIL
44	RSA-7037/2009 C/W RSA.CROB.101/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	K.M.GHATE
45	RSA-7040/2009	R.S.SIDDAPURKAR	SACHIN M. MAHAJAN
46	RSA-7044/2009	SANJEEVKUMAR C PATIL	R.S.SIDDAPURKAR
47	RSA-7046/2009	R.S.SIDDAPURKAR	IQBAL AHMED KHAN
48	RSA-7050/2009	M.M.PATIL	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
49	RSA-7077/2009	CHAITANYAKUMAR C.M	HANUMANTH REDDY
50	RSA-7081/2009	CHAITANYAKUMAR C.M	G.S.BIRADAR
51	RSA-7089/2009	SANJAY A PATIL	PRAKASH YELI
52	RSA-7090/2009	MANVENDRA REDDY	RESPONDENT SERVED
53	RSA-7093/2009	G.S.BIRADAR	RESPONDENT SERVED
54	RSA-7094/2009	SANJEEVKUMAR PATIL	HARSHAVARDHAN R MALIPATIL
55	RSA-7108/2009	VEERANAGOUDA MALIPATIL	MOHAMMAD QADEER
56	RSA-7112/2009	SHIVAKUMAR KALLOOR	VENKATESH C. MALABADI



57	RSA-7126/2009	PRAKESH R. KULKARNI	AJAYKUMAR A.K
58	RSA-7127/2009	KRUPASAGAR PATIL	K.N.TIMMAPURI, J AUGUSTIN, SANJAY A PATIL
59	RSA-7128/2009	SACHIN MAHAJAN	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
60	RSA-7147/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	PARTY-IN-PERSON
61	RSA-7145/2009	B.D.HANGARKI	VIKRAM VIJAYAKUMAR
62	RSA-7148/2009	R.S.SIDDAPURKAR	NARESH V. KULKARNI
63	RSA-7150/2009	R.S.SIDDAPURKAR	SHIVAKUMAR KALLOOR
64	RSA-7154/2009	D.P.AMBEKAR	P.S.PATIL
65	RSA-7156/2009	G.G.CHAGASHETTI	P.S.MALIPATIL
66	RSA-7162/2009	SUNIL S RAO	P.G.YATNAL
67	RSA-7184/2009	SANJAY A PATIL	S.G.MATH
68	RSA-7188/2009	ARUNA M.REDDY	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
69	RSA-7191/2009	D.P.AMBEKAR	PRASHANT S.GOTUR
70	RSA-7193/2009	PRASHANTKUMAR S.GOTUR	VIRUPAKASHAPPA MALIPATIL
71	RSA-7195/2009 C/W RSA-7194/2009	J.AUGUSTIN	KRUPASAGAR PATIL
72	RSA-7198/2009	DIRAJKUMAR	GURURAJ RAO KAKKERI
73	RSA-7203/2009	LIYAQAT FAREED USTAD	S.M.CHANDRASHEKAR
74	RSA-7205/2009	N.S.DESHPANDE	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
75	RSA-7208/2009	UMESH V MAMADAPUR	M.G.BRUNGIMATH
76	RSA-7210/2009 C/W RSA-7211/2009	CHAITANYAKUMAR C.M	PRAKASH YELI

77	RSA-7214/2009 C/W RSA-7209/2009	B.D.HANGARKI	BASAVARAJ KAREDDY
78	RSA-7215/2009	FAISUDDIN ZARDI	HEMA L.K.
79	RSA-7216/2009	R.S.SIDDAPURKAR	K.M.GHATE
80	RSA-7220/2009	UMESH V MAMADAPUR	RATNA N. SHIVAYOGIMATH
81	RSA-7236/2009	R.S.SIDDAPURKAR	RESPONDENT SERVED
82	RSA-7237/2009	R.S.SIDDAPURKAR	S.G.MATH
83	RSA-7243/2009	SANJEEVKUMAR C.PATIL	GANESH S.KALBURAGI
84	RSA-7247/2009	DHIRAJ KUMAR	GURURAJ RAO KAKKERI
85	RSA-7252/2009	G.G.CHAGASHETTI	AMEETKUMAR DESHPANDE ADV FOR C/R1 (DESIGNATED AS SENIOR ADVOCATE)
86	RSA-7258/2009	BAPUGOUDA SIDDAPPA	AMEETKUMAR DESHPANDE ADV FOR C/R1 (DESIGNATED AS SENIOR ADVOCATE)
87	RSA-7259/2009	NARESH V. KULKARNI	PATIL GANGASHETTY
88	RSA-7272/2009	SHARANABASPPA K.BABASHETTY	HEMA L.K.
89	RSA-7276/2009	R.S.SIDDAPURKAR	CHAITANYAKUMAR C.M.
90	RSA-7278/2009	K.APPARAO	SHIVARAJ APPAJI
91	RSA-7297/2009	SANJAY A PATIL	K.D.BHATANUR
92	RSA-7305/2009	ASHOK R.KALYANSHETTY	PRAKASH R. KULKARNI
93	RSA-7306/2009	M.M.PATIL	SHARADA R. PATIL
94	RSA-7316/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	SHIVARAJ APPAJI
95	RSA-7319/2009	G.G.CHAGASHETTI	SANJAY A. PATIL

96	RSA-7322/2009	SANJEEVKUMAR PATIL	VIKRAM VIJAYAKUMAR
97	RSA-7324/2009	B.D.HANGARKI	GOVERNMENT ADVOCATE
98	RSA-7325/2009	B.V.JALDE	RESPONDENT SERVED
99	RSA-7327/2009	HANAMANATRAYA SINDHOL	ASHOK R. KALYANSHETTY
100	RSA-7333/2009	SANJEEV KUMAR C. PATIL	B.D.HANGARKI

<b>ADVANCE LIST</b>				
<b>HIGH COURT OF KARNATAKA KALABURAGI BENCH KALABURAGI</b>				
<b>MFA (DB) MATTERS - FOR HEARING</b>				
<b>SL. NO.</b>	<b>CASE NO.</b>	<b>YEAR</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	30664 C/W RSA 7320/2013	2010	SHIVANAND PATIL	ASHOK R. KALYANSHETTY FOR R4
2	31872	2012	ASHOK R. KALYANSHETTY	GOVERNMENT ADVOCATE FOR R1
3	31257 C/W 31386	2012		SHIVANAND PATIL
4	30548	2013	H.R.MALIPATIL	R.S.LAGALI FOR R1
5	32630	2013	YASHAS DIXIT	GOURISH S. KHASHAMPUR FOR R1 & 2
6	30060	2013	GOVERNMENT ADVOCATE	D.P.AMBEKAR FOR R2, 3, & 4a, 4b, 5 & 6
7	201531	2014	BASAVARAJ R MATH	NARESH V. KULKARNI
8	201702	2014	GANESH KALBURGI	R.V. NADAGOUDA
9	201070 C/W CROB.200073/16	2014	GOVERNMENT ADVOCATE	H.R.MALIPATIL FOR R1
10	201068	2014	GOVERNMENT ADVOCATE	H.R.MALIPATIL FOR R1
11	201347	2014	RATNA N. SHIVAYOGIMATH	GOVT. ADVOCATE
12	200375	2015	CHAITANYAKUMAR C.M.	D.P.AMBEKAR
13	201635	2015	R.S. SIDHAPURKAR	GOVERNMENT ADVOCATE
14	201813 C/W CROB. 200074/2016	2015	SHVAKUMAR TENGLI	MANVENDRA REDDY
15	200581	2015	SHIVANAND PATIL	UDAY P.HONGUNTIKAR
16	201552 C/W 200015/2016	2015	UDAY P. HONGUNTIKR	M.M.ALUR
17	200581	2015	SHIVANAND PATIL	UDAY P.HONGUNTIKAR
18	200981	2015	SUBHASH MALLAPUR	MANURE ASHOK KUMAR
19	200470	2016	S.V.NISHTY	GOVT. ADVOCATE
20	200471	2016	S.V.NISHTY	GOVT. ADVOCATE
21	200484	2016	VIKRAM VIJAYAKUMAR	SUDHEER KULKARNI
22	201684	2016	SHIVARASHARANA REDDY	RAVI B. PATIL FOR R1
23	201019	2016	NARENDRA M. REDDY	G.S.BIRADAR & V.G. BIRADAR FOR R2 TO R6

24	201832	2016	SANJEEKUMAR C. PATIL	SUDHEER KULKARNI
25	3486 C/W 3492	2016	S.V.DESHMUKH	MAHANTESH PATIL
26	200785	2016	S.G.MATH	DEEPAK V. BARAD
27	200246	2016	S.S.MAMADAPUR	SERVED
28	200472	2016	GANESH KALBURGI	GA FOR R1 & R2
29	200428	2016	GANESH KALBURGI	GA FOR R1 & R2
30	201551	2017	SANTOSH BIRADAR	J.AUGUSTIN FOR R2
31	201700	2017	B.H.METAGUDDA	SANGEETA BHADRASHETTY
32	201999	2017	AVINASH UPALAONKAR	SHVANAND PATIL
33	201319	2017	S.V.BIRADAR	S.S.ASPALLI FOR R2
34	200846	2017	S.V.BIRADAR	SANGANABASAVA B. PTIL
35	200512	2017	S.K.BABSHETTY	SHARANABASAPPA M. PATIL
36	201581	2017	SHIVANAND PATIL	ASHK B. MULAGE
37	201528	2017	B.H.METAGUDDA	C.S.KALBURGI
38	200813 C/W 200135	2017	VEERANAGOUDA MALIPATIL	PREETI PATIL
39	200971	2017	ALLA BAKASH	N. UDYKUMAR
40	200620	2017	RAMACHANDRA K.	
41	202118	2017	S.B. PATIL	S.S.MAMADAPUR
42	202402	2017	A.M. BIRADAR	GOVT. ADVOCATE
43	201789	2017	SRINIVAS B. PATIL	CHAITANYAKUMAR C.M.
44	201547	2017	MAHANTESH PATIL	R.S.LAGALI
45	202155	2017	SUBHASH MALLAPUR	
46	200082	2017	HANAMANTRAYA SINDHOL	RAVI B. PATIL
47	200452	2018	S.K. BABASHETTY	SHARANAGOUDA V. PATIL
48	200484	2018	M.M. ALUR	LIYAQAT FAREED USTAD FOR C/R

49	200656	2018	S.V. DESHMUKH	CHANDRAKALA
50	200657	2018	S.V. DESHMUKH	CHANDRAKALA
51	200698	2018	MAHANTESH PATIL	KRUPA SAGAR PATIL
52	200887	2018	HEMA L.K.	R1 SERVED
53	200983	2018	AJAYKUM A.K.	S.H.MANUR
54	200988 C/W 201437	2018	MANVENDRA REDDY	RAVI B. PATIL TAKE NOTICE FOR R1 & 2
55	201188 C/W 201220	2018	VINAYAK APTE	G.G. CHAGASHETTI
56	201206	2018	MAHANTESH PATIL	GURUBASAVA C. NAYAK
57	201338	2018	M.H. ACHARYA	CHANDRAKALA
58	201447	2018	H.R.MALIPATIL	ANURADHA M. DESAI FOR R2
59	201547	2018	PREETI PATIL	BABU H. METAGUDDA
60	201620 C/W 201514	2018	BASAVARAJ R MATH	H.R.MALIPATIL FOR R1 TO 6
61	201710	2018	KOUJALAGI C.L.	SANJAY M. JOSHI
62	201861	2018	S.S. MAMADAPUR	MAHANTESH PATIL
63	201880	2018	MAHANTESH PATIL	SERVED
64	201950	2018	ARUNKUMAR A	K.S. SAKRI FOR R2
65	201965	2018	PREETI PATIL	B. ALI MOHAMMED
66	202128	2018	RAVI B PATIL	PRASANNA KUMAR M.
67	202527	2018	ARUNKUMAR A	SERVED
68	202485	2018	RATNA N. SHIVAYOGIMATH	UDAY P.HONGUNTIKAR
69	200655 C/W 200261/2017	2018	BAPUGOUDA SIDDAPPA	PREETI PATIL FOR R2
70	200193	2018	SHIVANAND PATIL	PREETI PATIL FOR R2
71	200257	2018	AMARESH S. ROJA	AGA FR R1 & 2
72	200305	2018	A.M. BIRADAR	GOVT. ADVOCATE
73	200577	2018	BABU H. METAGUDDA	SANGEETA BHADRASHETTY FOR R2

74	200601	2018	KOUJALAGI C.L.	C.S. KALBURGI FOR R2
75	200655 C/W 200261/2017	2018	BAPUGOUDA SIDDAPPA	PREETI PATIL FOR R2
76	201022	2018	B.M. KINIKERI	SUBHASH MALLAPUR FPR R2
77	201254	2018	RAMAHANDRA K.	GANESH KALBURGI
78	201818	2018	MANVENDRA REDDY	RAJESH DODDAMANI FOR R1 & 2
79	202189 C/W CROB. 200035/2019	2018	BABU H. METAGUDDA	SUDARSHAN M. FOR R2
80	202054	2018	BABU H. METAGUDDA	C.S. KALBURGI FOR R2
81	202240	2018	MAHANTESH PATIL	K.A.KALBURGI FOR R4 & 5
82	200839	2019	RAVI B PATIL	SANGANABASAVA B. PTIL
83	200382	2019	S.G.MATH	DEEPAK V. BARAD
84	200330	2019	GOVERNMENT ADVOCATE	H.R.MALIPATIL
85	202098	2019	KRUPASAGAR PATIL	VEERANAGOUDA MALIPATIL
86	202090	2019	HARSHAVARDHAN R. MALIPATIL	VINAYAK APTE
87	200106	2019	B.K. HIREMATH	BASAVARAJ R. MATH
88	200400	2019	G.G.CHAGASHETTI	
89	200825	2019	MAHANTESH PATIL	JAYANANDAYYA
90	200331	2019	GOVERNMENT ADVOCATE	H.R.MALIPATIL
91	202636	2019	S.M. BIDARI	PREETI PATIL
92	200556 C/W 200557	2019	PREETI PATIL	S.S.MAMADAPUR

<b>ADVANCE LIST</b>				
<b>HIGH COURT OF KARNATAKA KALABURAGI BENCH KALABURAGI</b>				
<b>MFA (SJ) MATTERS - FOR HEARING</b>				
<b>SL. NO.</b>	<b>CASE NO.</b>	<b>YEAR</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	31525 C/W 31524	2012	B.R.MATH	SANJAY M. JOSHI
2	32939 C/W 32885	2013	SHARADA PATIL	ANURADHA M. DESAI
3	30043 C/W 30041, 30042, 30044,	2013	H.R. MALIPATIL	SUDHEER SINGH R. VIJAYAPUR
4	32579	2013	B.K. HIEMATH	C.S.KALBURGI
5	32951 C/W CROB 200091/2021	2013	SANJAY M. JOSHI	JAYANANDAYYA
6	30240 C/W 30241, 30242, 30243, 30334	2013	PREETI PATIL	BASAVARAJ R. MATH
8	30301	2013	ANURADHA M. DESAI	NEEVA M. CHIMKOD
9	31806	2013	S.S.MAMADAPUR	RAHUL R. ASTURE
10	31655	2013	SUDARSHAN M	B.K. HIEMATH
11	32055 C/W 201946/2014	2013	SANJAY M. JOSHI	BABU H. METAGUDDA
12	30426	2013	RATNA N. SHIVAYOGIMATH	SUDARSHAN M.
13	31909	2013	J. AUGUSTIN	V.M.BIRADAR
14	31620	2013	PREETI PATIL	B.R.MATH
15	31939	2013	CHAITANYAKUMAR C.M.	SHIVANAND PATIL
16	32441 C/W 32442	2013	B.R.MATH	RAHUL R. ASTURE
17	32813 C/W 31213/2012, 31332/2012, 31333/2012,	2013	VEERANAGOUDA MALIPTIL	MANVENDRA REDDY
18	30102 C/W 30108	2013	PREETI PATIL	S.G.PATIL
19	3555	2013	S.D.SAGARI	
20	31975 C/W 31807	2013	S.B.PATIL	SUMITRA H.
21	200255 C/W RSA 7424/2013	2014	GANESH S. KALBURGI	D.P.AMBEKAR
22	200581	2014	RATNA N. SHIVAYOGIMATH	ARCHANA P. TIWARI
23	201566 C/W CROB.200027/2016	2014	SANJAY M. JOSHI	B.H.METAGUDDA



24	200366 C/W 200365	2014	BASAVARAJ R MATH	SANJAY M. JOSHI
25	200785 C/W CROB.200036/2016	2014	SUMITRA H	BASAVARAJ R. MATH
26	201843	2014	S.V. BIRADAR	S.S.MAMADAPUR
27	200581	2014	RATNA N. SHIVAYOGIMATH	ARCHANA P. TIWARI
28	201843 C/W 201204/2015	2014	SANGANAGOUD V. BIRADAR	S.S.MAMADAPUR
29	200810	2014	VEERANAGOUDA	SUBHASH MALLAPUR
30	201302	2014	SAROJA S. PATIL	
31	200707	2014	S.K.BASHETTY	SANJAY M. JOSHI
32	201942	2014	NEEVA M. CHIMKOD	MANVENDRA REDDY
33	201885	2015	B.R.MATH	PREETI PATIL
34	200949	2015	B.R.MATH	MANVENDRA REDDY
35	200539	2015	D.P.AMBEKAR	S.B.PATIL
36	200103	2015	A.M. BIRADAR	GOURISH S. KHASHAMPUR
37	201704	2015	PREETI PATIL	AJAYKUMAR A.K.
38	200962 C/W CROB.200064	2015	SAJEEVKUMAR C. PATIL	BABU H. METAGUDDA
39	CROB.200053 A/W MFA 200474	2015	BIRADAR VIRANAGOUDA	MANVENDRA REDDY
40	202008	2015	PREETI PATIL	SHARADAR PATIL
41	200237	2015	UDAY P. HONGUNTIKAR	S.V.BIRADAR
42	201501	2015	SANJAY M. JOSHI	GANESH NAIK
43	201489	2015	PREETI PATIL	BASAVARAJ R. MATH
44	201115 C/W 200883	2015	B.R.MATH	UDAY P. HONGUNTIKAR
45	200041	2015	S.S.ASPALLI	SANTOSH BIRADAR
46	200364	2015	C.S.KALBURGI	B.R.MATH
47	200672	2015	SANGEETA BHADRASHETTI	B.H.METAGUDDA

48	201882	2015	R.S.SIDDAHPURKAR	S.V. PATIL
49	201608	2015	SANGEETA BHADRASHETTI	GANESH NAIK
50	200244 C/W 200174, 200175, 200210, 200211, 200212, 200213, 200242, 200243, 200245, 200246, 200247, 200248, 200249, (DD FILES KEPT BELOW)	2015	S.S.SAJJANSHETTY	ANUARADHA M, DESAI
51	200938	2015	H.R.MALIPATIL	AGA
52	200969	2015	CHAITANYAKUMR C.M.	MANVENDRA REDDY
53	201951	2015	B.R.MATH	MANVENDRA REDDY
54	200805 C/W 200545	2015	SANJAY M. JOSHI	B.R.MATH
55	200116	2015	PREETI PATIL	RAVI BHAVIKATTI
56	202021	2015	BAPUGOUDA SIDDAPPA	S.S.ASPALLI
57	200909 C/W 200910	2016	PREETI PATIL	S.K.BABSHETTY
58	200576	2016	HULEPPA HEROOR	D.P.AMBEKAR
59	201698	2016	K.S.SAKRY	AGA TAKE NOTICE
60	200270	2016	S.S.MAMADAPUR	SUBHASH MALLAPUR
61	200044	2016	PREETI PATIL	B.R.MATH
62	200721	2016	S.S.ASPALLI	SUBHASH MALLAPUR
63	201491	2016	SANJEEV PATIL	C.S.KALBURGI
64	201494	2016	SANGANABASAVA B. PATIL	PREETI PATL FOR R2
65	201444	2016	KOUJALAGI C.L.	RAHUL R. ASTURE
66	201432 C/W 200798	2016	SUBHASH MALLAPUR	S.G.PATIL
67	201301	2016	BABU H. MATAGUDDA	J.AUGUSTIN
68	201310	2016	B.R.MATH	SHASHIKALA JAGIRDAR
69	201316	2016	B.R.MATH	RAHUL R. ASTURE
70	201356	2016	CHAITANYAKUMAR C.M.	SUDARSHAN M.

71	201240	2016	SANJAY M. JOSHI	V.N. MISKIN
72	201300	2016	B.H.METAGUDDA	SERVED
73	201778 A/W 202234/2017	2016	PREETI PATIL	GANESH NAIK
74	202058	2016	SANGANAGOUDA V. BIRADAR	C.S.KALBURGI
75	201767	2016	S.D.SAGARI	
76	201603	2016	SANJAY M. JOSHI	VEERANAGOUDA MALIPATIL
77	201618	2016	B.K.PATIL	PREETI PATIL FOR R2
78	200635	2017	C.S.KALBURGI	SANJEEV PATIL
79	200393	2017	M.R.SHAHABADKAR	
80	202178	2017	AMARESH S. ROJA	AGA
81	202202	2017	SUBHASH MALLAPUR	RAVI B. PATIL
82	202201	2017	SUBHASH MALLAPUR	RAVI B. PATIL
83	200711	2017	SUDARSHAN M	ANAND V. TURE
84	201121	2017	SHARANABASAPPA M. PATIL	SUDHEER KULKARNI
85	200037 C/W 200387, 200039, 200388	2017	PREETI PATIL	S.B.PATIL
86	201519	2017	PREETI PATIL	B.H.METAGUDDA
87	201482 C/W 201483	2017	RATNA N. SHIVAYOGIMATH	GOVT. ADVOCATE
88	200669	2017	MANVENDRA REDDY	SANDEEP V. PATIL
89	202470	2017	SANGEETA BHADRASHETTI	B.K.HIREMATH
90	200977	2017	B.H.METAGUDDA	RAHUL R. ASTURE
91	200141	2018	UDAY P. HONGUNTIKAR	S.K.BABSHETTY
92	200015	2018	SHIVANAND PATIL	SERVED
93	200667	2018	SANAJAY M. JOSHI	B.C.JAKA
94	200713	2018	SHARANAGOUD V. PATIL	MANVENDRA REDDY
95	201613	2019	KOUJALAGI C.L.	SANGEETA BHADRASHETTY